CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 8/TT/2018


Date of Hearing: 8.5.2018

Coram: Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner: Power Grid Corporation of India Ltd. (PGCIL)

Respondents: Assam Electricity Grid Corporation Limited and 6 others

Parties present: Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

Taking into consideration the PGCIL’s request for adjournment, Commission directed to list the matter on 19.7.2018.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)